

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1393**  
TO BE ANSWERED ON THE 12<sup>TH</sup> DECEMBER, 2023

**HUMAN-ANIMAL CONFLICT**

1393. SHRI ADV. DEAN KURIAKOSE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has any data of persons who lost lives in human-animal conflict while engaging in farming;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has any plan/proposal to create an authority to disburse monetary relief to survivors of such attacks and relatives of those killed; and
- (d) if so, the details thereof?

**ANSWER**

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI ARJUN MUNDA)

(a) to (d): The National Crime Records Bureau (NCRB) under the Ministry of Home Affairs compiles and disseminates information on persons killed by animals in its publication titled 'Accidental Deaths and Suicides in India' (ADSI). The report till 2022 is available on NCRB website (<https://ncrb.gov.in>). In the ADSI Reports, separate data for persons engaged in farming who lost lives in human-animal conflict has not been given.

Management of human-wildlife conflict is primarily the responsibility of State Governments.

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